

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 20 of 2011

Dated: 2nd May, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Dutta, Judicial Member**

In the matter of:

Yash Agro Energy Limited Appellant(s)
M.S.E.D.C.L & Anr. Respondent(s)

Vs.

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Ranjitha Ramachandran

Counsel for the Respondent (s) : Mr Abhishek Mitra for MSEDCL.

ORDER

Learned Counsel for the Respondent No. 1 seeks some time to file reply. He is permitted to do so on or before 25.05.2011 after serving copy on the other side.

Post the matter for hearing **on 30.05.2011**

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

PK

